

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 1/2011 in CIVIL APPEAL NO. 4836 OF 2011

ALL INDIA INST.OF MED.SC.& ANR Appellant (s)

VERSUS

VARUN KUMAR AGARWAL & ORS. Respondent(s)

(For clarification/direction and office report)

Date: 02/08/2011 This Application/Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE H.L. DATTUFor Appellant(s) Mr. Parag Tripathi, A.S.G.
Mr. Sunil Fernandes, Adv.
Ms. Astha Sharma, Adv.
Mr. Suhaas Joshi, Adv.For Respondent(s) Mr. Harish Pandey, Adv.
Applicant(s)

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the applicant requests for an adjournment for two days to enable his client to file further affidavit in the context of the affidavit filed on behalf of the respondents.

The request is accepted and hearing of the case is adjourned to August 5, 2011.

(A.D. Sharma)
Court Master(Phoolan Wati Arora)
Court Master